

visit of President Nixon, in a few months' time the attitude of the Japanese Government has changed. This was stated by the Foreign Minister of Japan.

MR. SPEAKER : The reply makes it very clear that they are not contesting it.

PROF. NARAIN CHAND PARASHAR : Is the Minister of External Affairs aware of the Japanese Prime Minister's statement that formerly Japan had agreed to such an Asian Pact on the suggestion of Soviet Russia and, later on, there has been a shift in the stand ?

SHRI SWARAN SINGH : I cannot give any useful information on that because in Foreign Offices of all countries they make assessment and change the assessments and it is difficult for me to keep a track of all that is happening in the Japanese Foreign Office.

SHRI BIRENDER SINGH RAO : I would like to know the views of the Government of India with regard to the statement by the Japanese Foreign Minister. I would pointedly like to ask whether the Government of India is also of the view that there could be no security pact without the participation of China and whether they have ever considered forging a security pact without China. What steps have been taken ?

SHRI SWARAN SINGH : I have given reply to this question in part (b) of the main reply.

SHRI BIRENDER SINGH RAO : That is a *golmol* reply. He has only said that they would like the participation of China. But that is not the question that I have asked.

MR. SPEAKER : That is answered in the second part of the reply.

SHRI BIRENDER SINGH RAO : He has only said that his reaction is that he would like the participation of China in a security pact. I want to know whether the Government of India also think like the Japanese Foreign Minister that there could be no security pact without the participation of China. That is the pointed question. If so what steps have they taken to forge a pact without the participation of China ?

SHRI SWARAN SINGH : I would like to make a positive statement that I would welcome the participation of China.

Reclamation of Land for Agricultural Refugees in Dandakaranya

*791. **SHRI RANABAHADUR SINGH :** Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether some land has been reclaimed for the cultivator class of refugees in Dandakaranya ;

(b) whether there was any scheme to reclaim some other land in another areas for 13 thousand refugee families ; and

(c) if so, the result thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI BALGOVIND VERMA) :

(a) 1,35,887 acres of land have so far been reclaimed in Dandakaranya. This includes 26,693 acres de-released to the State Governments towards 25% Tribal quota, and covers land utilised for common amenities, village sites, roads etc.

(b) and (c). No, Sir. The question does not arise.

SHRI RANABAHADUR SINGH : I would like to ask if the community of Namasudras, who are a type of Scheduled Castes from East Bengal, are getting any special consideration for resettlement according to our laws which give special preference to the Scheduled Castes and the Scheduled Tribes.

SHRI BALGOVIND VERMA : We are not aware of it. I think, every refugee who is there is given the same type of facilities.

SHRI RANABAHADUR SINGH : Will the Government reconsider the question whether...

SHRI BALGOVIND VERMA : It is a suggestion.

SHRI RANABAHADUR SINGH : I have not yet completed my suggestion. I am very

grateful to the Minister for having accepted it beforehand.

MR. SPEAKER : I wish, you could put your question before the Question Hour was over.

SHRI RANABHADUR SINGH : I was just wishing to draw the attention of the Government whether it would consider taking these Namasudras into the fold of the Scheduled Castes and Scheduled Tribes.

MR. SPEAKER : He has replied to it already. There is no distinction.

श्री अरविन्द नेताम : अध्यक्ष महोदय, अभी मंत्री महोदय ने बताया कि 25 प्रतिशत स्थानीय आदिवासियों के लिए फन्ड दिया गया है। मैं जानना चाहता हूँ कि बस्तर जिले में, जहाँ, दण्डकारण्य क्षेत्र है, वहाँ जो 25 प्रतिशत धनराशि आदिवासियों के लिए दी गई है, क्या उसका उपयोग किया गया है, क्या डम की जाच की गई है ?

SHRI BALGOVIND VERMA : It is our policy that whenever we reclaim a certain portion of land we give 25 per cent of it to the State Government to be utilised for the benefit of these Tribes.

SHRI D. BASUMATARI : I want to know...

MR. SPEAKER : The question Hour is over

श्री हुकम चन्द कटुबाय : राज्य सरकार उसको खर्च नहीं करती है।

WRITTEN ANSWERS TO QUESTIONS

खेतड़ी तांबा परियोजना के बारे में प्रतिवेदन

*788. श्री सत्येन्द्र नारायण सिंह : क्या इस्पात और खान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या खेतड़ी तांबा परियोजना के बारे में प्रगति प्रतिवेदन प्राप्त हो गया है; यदि हाँ,

तो उक्त परियोजना में अब तक कितनी प्रगति हुई है और और क्या प्रतिवेदन को सभा पटल पर रखा जाएगा;

(ख) क्या पहले से मौजूद 'होल्स' और 'सर्विस शॉप्ट्स' को चौड़ा कर दिया गया था तथा उनकी कुल चौड़ाई को प्रगति प्रतिवेदन में दिखाया गया था जबकि वास्तव में इतना काम नहीं किया गया था जितना प्रगति प्रतिवेदन में दिखाया गया है ;

(ग) क्या केवल वर्तमान खानों में ही परिवर्तन और संशोधन किये गये हैं जबकि उनका उल्लेख प्रगति प्रतिवेदन में कर दिया गया है; और

(घ) 31 मार्च, 1972 तक वारतव में कितनी मात्रा में सामग्री थी और प्रगति प्रतिवेदन में कितनी सामग्री का उल्लेख किया गया है ?

इस्पात और खान मंत्री (श्री एस० मोहन कुमारमंगलम्) : (क) से (घ). विवरण सभा पटल पर रखा जाता है। [संघालय में रखा गया। देखिये संख्या LT—2005/72]

Crisis in Transport of Iron Ore from Mines in Orissa

*789. SHRI BAKSI NAYAK : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether there is a serious crisis in the transport of iron ore from mines in Orissa ;

(b) whether this fact has been brought to the notice of Government by the Orissa State ; and

(c) if so, the action being taken or proposed to be taken in this regard ?

THE MINISTER OF STEEL AND MINES (SHRI S. MOHAN KUMARA-MANGALAM) : (a) Due to inadequate availability of wagons there has been a shortfall in the movement of iron ore from the Barajamda-Banspani sector in Orissa.